92

parts of the country with a view to providing employment to the educated persons; and

(b) whether the scheme has been finalised; and if so, the details thereof: and the number of persons likely to be benefited as a result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (PROF. SIDDHESHWAR PRASAD): (a) and (b) A Centrally Sponsored Programme consisting of five schemes, including a scheme for Commercial Estates, has been drawn up. A sum of Rs. 6.5 crores was provided for these schemes. This amount was allocated to the State Governments in December, 1971 indicating the amount for each scheme. The State Governments were, however, free, to utilise the funds for one or more of the schemes. The implementation of the schemes was left entirely to the State Governments.

## POST OFFICE FOE GRAM PANCHAYATS

- 635. SHRI SANAT KUMAR RAHA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether Government have any plan to open one post office for every gram panchayat; and
- (b) if so, when this plan is likely to materialise?

THE MINISTER OF COMMUNI-CATIONS (SHRI H. N. BAHUGUNA): (a) At the beginning of the IV Five year Plan, the question of accelerating opening of post offices at Gram Panchayat villages was considered. It was decided by the Government that during the Fourth Plan period. Post Offices would be opened at Gram Panchayat villages provided the following conditions were satisfied:

(i) Distance from the nearest existing post office should not be less than 2 miles.

- (ii) (a) The loss should not exceed Rs. 750 per annum per post office, if the population to be served within a radius of 2 miles is 2000 or more, (ii) (b) The loss should not exceed Rs. 500 per annum per post office where the population to be served within a radius of 2 miles is less than 2000.
- (b) With this accent on opening of Post Offices at Gram Panchayat Villages it is expected that in the course of years more and more Gram Panchayat villages will be provided with Post Offices. It is, however, difficult to fix any time limit in this regard as the opening of post offices in all sjch villages will depend upon the proposals fulfilling the standards mentioned at (a) above.

## DEFECTIVE DESIGN AND INSTALLATION OF TARAPUR ATOMIC POWER STATION

- 63r>. OR. BHAI MAHAVIR: Will the Minister of ATOMIC ENERGY be pleased to state:
- (a) whether it is a fact that the American Company which built India's first Atomic Power Station at Tarapur has submitted that the design and installation of the nuclear reactor were defective; and
- (b) if so, what action Government propose to take in the matter?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHR|-MAT1 INDIRA GANDHI): (a) and (b) No, Sir. They have however suggested a few design improvements in some areas and supplied the drawings and some of the required hardware, free of cost.

## ISSUE OF LICENCE TO DUNLOP COMPANY

637. SHRI PRANAB KUMAR MUKHERJEE: Will the Minister of INDUSTRIAL DEVELOPMENT be I leased to state: